

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/1171/2021**

This the **10<sup>th</sup>** day of **August**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Gulzar Hussain, Age 47 years, S/o Gulab Din, R/o Village Khori Wali,  
Tehsil Darhal District Rajouri.

.....Applicant

(Advocate: Mr. Arshid Pervaiz Malik)

**Versus**

1. The UT of Jammu and Kashmir through Commissioner/Secretary,  
Health and Medical Education Department, Civil Secretariat,  
Jammu / Srinagar – Pin Code 180001.
2. Director, Health Services, Jammu, Pin Code -180001.
3. Chief Medical Officer, Rajouri- Pin Code- 185131.
4. Block Medical Officer, Darhal, District Rajouri – Pin 185135.
5. Zakir Hussain, working as Safaiwala in SC Sranwan, District -  
Doda.

.....Respondents

(Advocate:- Mr. Amit Gupta, AAG)

**ORDER [O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the Director, Health Services, Jammu (respondent No. 2) to consider and decide his

representation dated 23.07.2019 (Annexure A-4) by passing a reasoned and speaking order within a stipulated period of time.

2. Learned counsel appearing on behalf of the respondents seeks time to file counter affidavit.

3. However, looking to the submissions made by the learned counsel for the applicant, there is no need to call for counter from the respondents and the OA can be disposed off at the admission stage itself. Accordingly, the O.A. is disposed of with a direction to the Director, Health Services, Jammu (respondent No. 2) to decide the representation of the applicant dated 23.07.2019 (Annexure A-4) by passing a reasoned and speaking order in accordance with rules within a period of two month from the date of receipt of a certified copy of this order.

4. No order as to costs.

5. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Anand...